

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI  
CP 244/2000  
in  
OA 1453/1996

22  
New Delhi this the 18th day of October, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri V.K. Majotra, Member (A)

Hem Raj S/O Sh. Babu Lal  
R/O H. No. 509/B/13, GBO-A  
Govindpuri (Kalkaji), New Delhi-19

.. Applicant

(By Advocate Shri Yogesh Sharma )

Versus

1. Shri S.P. Mehta,  
General Manager,  
Northern Railway, Baroda House,  
New Delhi.

2. Sh. Anand,  
Divisional Railway Manager,  
Northern Railway, Bikaner (Raj.)

.. Respondents

(By Advocate Shri R.L. Dhawan )

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Heard both the learned counsel on CP 244/2000.

2. From the documents on record it is seen that the respondents have to a large extent complied with the directions of the Tribunal in order dated 31.1.2000 in OA 1453/1996. Shri Yogesh Sharma, learned counsel, has, however, submitted that in the rejoinder to the compliance report filed by the respondents, the applicant has given certain annexures showing, what he claims is the balance amount which should be paid by way of consequential benefits as ordered by the Tribunal in OA 1453/1996/ has not been paid.

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Shri R.L.Dhawan, learned counsel on the other hand has submitted that whatever was due to the applicant by way of consequential benefits has already been paid and he has further submitted that the documents filed as annexures to the rejoinder have also been forwarded to the respondents for checking but no further documents to clarify this is available on record.

3. In the above facts and circumstances of the case, CP 244/2000 is dismissed. Notices to the alleged contemners are discharged. However, in the light of what has been stated above, the applicant if he so desires, may meet the concerned officer with regard to the calculations given by him in the annexures to the rejoinder, to have the figures verified from records and in case anything is due to the applicant, the same may be arranged to be paid by the respondents immediately.

V.K.Majotra

(V.K.Majotra )  
Member(A)

Lakshmi Swaminathan

(Smt.Lakshmi Swaminathan )  
Member(J)

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